

(6)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 16.4.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/189/2016  
NAME OF THE PETITIONER(S) : P. Sengodan & 2 others  
NAME OF THE RESPONDENT(S) : M/s Cenney Hotels Pvt Ltd & 2 Others  
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

① H. KARTHIK SETHUPATHI } for Respondent  
V. HARE KUMAR }  
for Respondent

② Sandeep Kumar } for Petitioner  
for Petitioner }  
Hari Shankar Mani }

**ORDER**

Counsels for both the parties present, stated that the parties have decided to settle the matter, and prayed for time to report the same. At request, time is enlarged. Put up on **01.06.2018** at **10.30 A.M.**

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)